

ITEM NO.8

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 1967/2024

VAIBHAV MISHRA

Appellant(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, UP POWER CORP. LTD. THROUGH
CHAIRMAN & ORS.Respondent(s)
[Only C.A. NO. 1968/2024 is listed under this item]

WITH

C.A. No. 1968/2024 (III-A)

IA No. 1/2015 - EXEMPTION FROM FILING O.T.

Date : 14-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Maitreya Mahaley, Adv.
Mr. Gaichangpou Gangmei, AOR

M/S. Ag Veritas Law, AOR
Mr. Maitreya Mahaley, Adv.
Mr. Gaichangpou Gangmei, Adv.

For Respondent(s) :

Mr. Sunil Kumar Jain, AOR
Ms. Rashika Swarup, Adv.
Mr. Akshat Jain, Adv.

Mr. Ashwani Kumar Dubey, AOR
Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1968/2024

Sole appellant (Erstwhile counsel designated as Senior
Advocate) is duly represented now.

Contd...

Service is complete on respondent nos. 1 and 5 but none has entered appearance. Ld. counsel who appeared on behalf of respondent no.5 on 24.01.2025 has not filed any vakalatnama and counter affidavit yet and none is present either.

Respondent nos.2 to 4 have filed counter affidavit.

Opportunity of respondent no.6 to file counter affidavit has already been declined.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ